

In the Court of Chief Judicial Magistrate court
Bangalore Rural District, Bangalore
Cause list dated 04-11-2020

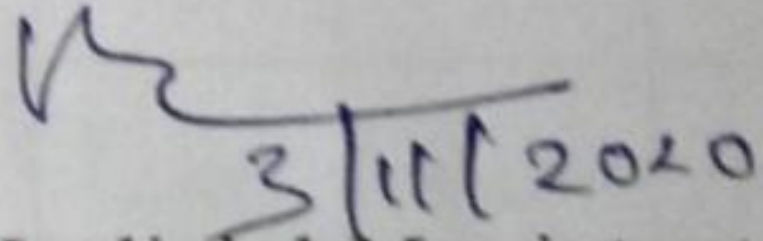
Morning Session	Afternoon Session
Evidence 1.PCR.469/2018 2.PCR.390/2019 3.PCR.198/2020 4.PCR.351/2020 5.PCR.236/2020 6.Cmis.108/2020 7.Cmis.353/2018 8.Cmis.754/2019 9.Cmis.697/2019 10.Cmis.698/2019	Hearing 1.Cmis.106/2020 2.Cmis.111/2020 3.Cmis.114/2020 4.Cmis.130/2020 5.Cmis.143/2020 6.Cmis.150/2020 7.Cmis.157/2020 8.Cmis.158/2020 9.Cmis.183/2020 10.Cmis.184/2020 11.Cmis.185/2020 12.Cmis.186/2020 13.Cmis.187/2020 14.Cmis.189/2020 15.Cmis.193/2020
Hearing 11.FR.318/2020 12.FR.434/2020 13.CR.07/2020	
Arguments 14.CC.4317/2016 15.Cmis.96/2020	


3/11/2020
Chief Judicial Magistrate
Bangalore Rural District, Bangalore.
Bangalore

Note: All the advocate are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka.

**In the court of II Addl. Chief Judicial Magistrate
Court Bangalore Rural District, Bangalore
(Cause list dated: 04/11/2020)**

II ACJM, Bengaluru. 1 st session Evidence/Arguments	II ACJM, Bengaluru. 2 nd Session Evidence/Arguments
1. CC No. 7368/2015	1. CC No. 6854/2016
2. CC No. 3756/2016	2. CC No. 7875/2017
3. CC No. 1770/2018	3. CC No. 2864/2017
4. CC No. 1934/2018	4. CC No. 7310/2017
5. CC No. 5961/2018	5. CC No. 5335/2018
6. CC No. 33/2018	6. CC No. 5545/2018
7. CC No. 11265/2018	7. CC No. 1776/2018
8. CC No. 3381/2018	8. CC No. 11424/2018
9. CC No. 8323/2016	9. CC No. 10411/2018
10. PCR No. 305/2020	10. CC No. 10418/2018
11. PCR No. 306/2020	11. CC No. 3384/2018
12. PCR No. 308/2020	12. CC No. 2313/2018
13. PCR No. 318/2020	13. CC No. 1253/2018
14. PCR No. 317/2020	14. CC No. 1519/2018
15. C.misc No. 234/2020	15. CC No. 6361/2015


3/11/2020
IIAddl, Chief Judicial Magistrate
Bangalore Rural District, Bangalore.

II Addl. Chief Judicial Magistrate
Bangalore Rural District
Bangalore

Note: All the advocates are requested to strictly follow SOP issued by the Hon'ble High Court of Karnataka.